Decline in tiger population

1140. SHRI KAMAL AKHTAR: SHRIMATI HEMA MALINI:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Government has been urged in writing by around 140 tiger experts, non-government organization and prominent citizens about the critical need to act immediately to save the national animals;
- (b) whether Government is aware about the decline in tiger population in the country; and
 - (c) if so, the reaction of Government with details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI S. REGUPATHY): (a) The Government has been receiving suggestions from people belonging to various walks of life including tiger experts, citizens and Non-Governmental Organisations for tiger conservation.

(b) and (c) As per the findings of the recent all India Estimation of tiger using refined methodology, the total country-level population of tiger is 1411 (mid value); the lower and upper limits being 1165 and 1657 respectively. The recent assessment of tiger population is based on determining spatial occupancy of tigers throughout potential tiger forests and sampling such forests using camera traps in a statistical framework. This assessment is not comparable to the earlier total count using pugmarks owing to several shortcomings in the later. The new findings indicate a poor status of tiger population in areas outside tiger reserves and protected areas. The tiger population, by and large, in tiger reserves and protected areas of such States are viable, while requiring ongoing conservation efforts.

Polluted rivers

1141. SHRI N. BALAGANGA: Will the PRIME MINISTER be pleased to state:

- (a) whether large number of rivers in our country have got polluted;
- (b) if so, the details thereof, State-wise;
- (c) whether any steps have been taken funds allocated for cleaning of polluted rivers;
- (d) if so, the details thereof;
- (e) whether any task force have been constituted to study and to protect the polluted rivers; and
 - (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): (a) to (f) As per an earlier survey, polluted stretches on rivers

have been identified by the Central Pollution Control Board (CPCB). The details indicating the State-wise polluted stretches identified is enclosed Statement. (See below)

The launching of the Ganga Action Plan (GAP) Phase I as a centrally funded scheme in 1985 was the beginning of the river cleaning program with the objective of improving the water quality of the Ganga to acceptable standards by intercepting, diverting and treating the sewage. Under this Plan, 260 pollution abatement schemes spread over 25 towns in the States of Uttar Pradesh, Bihar and West Bengal were completed at an expenditure of Rs.452 crore, leading to the creation sewage treatment capacity of 869 million litres per day (mld). GAP Phase I was extended to GAP Phase II, Which was approved in various stages from 1993 onwards. GAP phase II was merged in late 1996 with the National River Conservation Plan (NRCP), a Centrally Sponsored Scheme for pollution abatement in rivers. The NRCP presently covers identified polluted stretches of 35 rivers in 164 towns spread over 20 States. Pollution abatement works under NRCP are implemented on a cost sharing basis between Centre and States through Implementing Agencies nominated by the States and functioning under their control. Out of 1052 pollution abatement schemes with a sanctioned cost of Rs.4312.88 crore, 753 schemes have been completed and the balance schemes are in different stages of implementation. A sewage treatment capacity of 2668 million litres per day (mld) has been created and an amount of Rs.2660.83 crore has been released to State Implementing Agencies so far.

River conservation is a mammoth task requiring involvement of all the stakeholders. The Central Government supplements the efforts of the State Governments in creation of civic infrastructure for sewage management and disposal by providing grant for capital works in the identified polluted stretches. The Jawaharlal Nehru National Urban Renewal Mission (JNNURM) is another Central programme presently in operation under the Union Ministry of Urban Development for supplementing the efforts of the State Governments and Urban Local Bodies by provision of Additional Central Assistance (ACA) for urban infrastructure as per guidelines of the programme. Sewerage and sewage treatment (*i.e.* domestic wastewater treatment) are among the admissible components under this programme. The Government has also initiated an exercise for revamping the river conservation strategy to promote a holistic and integrated approach.

Statement

List of polluted river stretches state-wise.

| SI. | River | Polluted Stretch | Critical Parameters | State |
|-----|-----------|--|---------------------|----------------|
| No. | | | (in mg/I) | |
| 1 | 2 | 3 | 4 | 5 |
| 1. | Godavari | Polavaram to D/S of Rajamundary | BOD-6-12 | Andhra Pradesh |
| 2. | Nagavalli | Nagavalli along Thotapalli Regulator | BOD-6-10 | Andhra Pradesh |

| 1 | 2 | 3 | 4 | 5 |
|-----|-------------|---|--|-----------------|
| 3. | Musi | D/S of Hyderabad | BOD-16-44 | Andhra Pradesh |
| 4. | Kalong | Elengabeel System | BOD-10-70 | Assam |
| 5. | Bharalu | D/S Guwahati | BOD-38 | Assam |
| 6. | Yamuna | Wazirabad to Okhla | BOD-6-77 | Delhi |
| 7. | Subarnreka | Ranchi to D/S of Jamshedpur | BOD >6 | Jharkhand |
| 8. | Sabarmati | Ahmedabd to D/S of Vautha | BOD-56-504 | Gujarat |
| 9. | Amlakhadi | Along Ankeshwar | BOD — 138-920 Ammonia - 117.6-201.60 | Gujarat |
| 10. | Shedi | Along Khada | BOD-8-19 | Gujarat |
| 11. | Damanganga | Vapi D/S to Confl. with sea | BOD-9-10 | Gujarat |
| 12. | Ambika | Billimora D/S | BOD-18 | Gujarat |
| 13. | Bhadar | Jetpur to Ratia (Junagarh) | BOD-33 | Gujarat |
| 14. | Khari | Lali village, Ahemdabad | BOD-92-675 | Gujarat |
| 15. | Kolak | Vapi to Patalia | BOD-11-35 | Gujarat |
| 16. | Par | Vapi to Patalia | BOD-27 | Gujarat |
| 17. | Ghaggar | Interstate border with Punjab to Ottu wier at Sirsa | BOD-8-50 | Haryana |
| 18. | Yamuna | Okhla to Kosi Kalan | BOD-16 | Haryana |
| 19. | Markanda | Kala Amb D/S to Haryana Border | BOD-55 | Himachal Prades |
| 20. | Bhadra | Maleshwaram to D/S of Bhadravathi | BOD-7.2 Colour-1009 Haran | Karnataka |
| 21. | Tunga | D/S of Shimoga | BOD>6 | Karnataka |
| 22. | Kali | Along Dandeli Town | BOD>6 | Karnataka |
| 23. | Tungabhadra | Harihar D/S to Hara eahalli Bridge. | BOD-6-8 | Karnataka |
| 24. | Khan river | Indore city to confluence with Kshipra | BOD-65-120 | Madhya Pradesh |

| 1 2 | 3 | 4 | 5 |
|-----------------------|---|-----------|----------------|
| 25. Kshipra | Ujjain to confluence with Chambal | BOD-8-24] | Madhya Pradesh |
| 26. Chambal | D/S of Nagda | BOD-8-24 | Madhya Pradesh |
| 27. Tapi | D/S of Napanagar to Burhanpur city | BOD>6 | Madhya Pradesh |
| 28. Godavari | Nasik to (Raher) Nanded | BOD-6-66 | Maharashtra |
| 29. Kalu | Atale village to Confl. with Ulhas | BOD-6-10 | Maharashtra |
| 30. Ulhas | Mohane to Baddapur | BOD-6-8 | Maharashtra |
| 31. Weingang | a • D/S Ashti | BOD-6-7 | Maharashtra |
| 32. Panchgan | ga • Along Ichalkaranji | BOD-7-25 | Maharashtra |
| 33. Wardha | Along Rajura village | BOD-6-8 | Maharashtra |
| 34. Bhima | Pargaon to confluence with river Daund | BOD-6.5 | Maharashtra |
| 35. Mula and Mutha | • D/s Pune city | BOD-6.7 | Maharashtra |
| 36. Bhatsa | D/S of shahpur Industrial township. | BOD>6 | Maharashtra |
| 37. Patalgang | Khopoli to Esturanine region | BOD>6 | Maharashtra |
| 38. Kundalika | Along Roha city | BOD-6-6.5 | Maharashtra |
| 39. Krishna | Dhomdam to Sangli | BOD-6-8 | Maharashtra |
| 40. Tapi | M.P. Border to Bhusaval | BOD-6-9 | Maharashtra |
| 41. Girna | Malegaon to Confl. with Tapi | BOD-6-12 | Maharashtra |
| 42. Nira | Along Pulgaon | BOD-6-21 | Maharashtra |
| 43. Kharkhala | Near Sutnga Khlieri, Jaintia Hills | BOD-8-10 | Meghalaya |
| 44. Brahmani | Panposh D/S to Dharamsala | BOD-6-7 | Orissa |
| 45. lb | Sundargarh to Confl. with Mahanadi | BOD-6-9 | Orissa |

| 1 2 | 3 | 4 | 5 |
|----------------------------|--|------------|---------------|
| 46. Mahanadi | Cuttack D/S | BOD-6-8 | Orissa |
| 47. Kuakhai | Along Bubhaneshwar | BOD>7 | Orissa |
| 48. Kathjodi | Along Cuttack | BOD-6-12.3 | Orissa |
| 49. Satluj | D/S of Ludhiana | BOD-8-14.4 | Punjab |
| 50. Beas | D/S of Mukorian | BOD-8.4-20 | Punjab |
| 51. Ghaggar | Mubarkpur to Sardulgarh | BOD-6.4-50 | Punjab |
| 52. Ghaggar | Ottu weir to Hanumangarh | BOD>6 | Rajasthan |
| 53. Chambal | • D/S Kota city | BOD-6-6.4 | Rajasthan |
| 54. Banas/ Berach river | Udaipur to Chittorgarh | BOD>6 | Rajasthan |
| 55. Vaigai | Along Madurai | BOD-7-9 | Tamil Nadu |
| 56. Palar | Vaniyambadi | BOD>6 | Tamil Nadu |
| 57. Adyar | Along Chennai | BOD>6 | Tamil Nadu |
| 58. Coovum | Along Chennai | BOD>6 | Tamil Nadu |
| 59. Tambiraparani | Papavinasam to Arunuganeri | BOD-6-13 | Tamil Nadu |
| 60. Noyyal | Along Coimbatoor, Tirupur, Palyanakotti | BOD>6 | Tamil Nadu |
| 61. Cauvery | D/s of Mettur Dam to Erode city | BOD-6.4-7 | Tamil Nadu |
| 52. Ranichu | Along Ranipur | BOD-24 | Sikkim |
| 63. Yamuna | Kosi Kalan to confl. with Chambal | BOD-6-37 | Uttar Pradesh |
| 64. Hindon | Saharanpur to Confl. with Yamuna | BOD-9-36 | Uttar Pradesh |
| 65. Western Kali | Muzaffar Nagar to Confluence with Hindon | BOD-21-44 | Uttar Pradesh |
| 66. Buri Yamuna | Pilkhani to Confluence with Yamauna | BOD>6 | Uttar Pradesh |
| 67. Kali Nadi Eastern | Merrut to Kannauj | BOD-43-135 | Uttar Pradesh |

| 1 | 2 | 3 | 4 | 5 |
|-----|----------|--|------------------------|---------------|
| 68. | Gomti | Lucknow to Confluence with Ganga | BOD-6-8.2 BOD-6-7.6 | Uttar Pradesh |
| 69. | Ganga | Kannauj to Kanpur D/S | BOD-6-10 | Uttar Pradesh |
| 70. | Ganga | Varanasi D/S | BOD-6.5-16.5 | Uttar Pradesh |
| 71. | Danmodar | Durgapur to Heldia | BOD-6.4-32 | West Bengal |

Ban on the field trials of BT rice

- 1142. SHRIMATI SHOBHANA BHARTIA: Will the PRIME MINISTER be pleased to state:
- (a) whether Government has received representations from agricultural experts to put a ban on the field trials of BT rice that are taking place in the country in violation of regulations and conditions laid down for field trials of genetically modified crops;
 - (b) if so, the facts and details thereof;
- (c) whether several countries have banned genetically modified versions of the crop in view of food security; and
 - (d) if so, the reaction of Government thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): (a) and (b) No, Sir. The Ministry of Environment and Forests has not received any representation from agricultural experts to put a ban on the field trials of Bt rice.

(c) and (d) Except China and Iran, no other country has commercialized Bt rice. For food security, no country has banned genetically modified crops. However, in European Union approval of genetically modified crops has been given for feed and fuel purposes but not for food purpose. Since no food crop is commercialized in India there is no question of banning the same.

Eco-clubs

- 1143. SHRI SHANTARAM LAXMAN NAIK: Will the PRIME MINISTER be pleased to state:
 - (a) the number of eco-clubs functioning in the country;
 - (b) the number of such clubs functioning in the State of Goa;
- (c) the quantum of financial assistance given to the clubs in Goa, since the inception of the scheme;
 - (d) the activities conducted by them; and
 - (e) the details thereof?